

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH

6th Floor, Ezhilagam Annexe, Chepauk, Chennai – 600 005.

File No.1(J)Admin./2022/NCLAT(CH)

Dated: 26.04.2022

NOTICE

It is informed that during the period of Annual Vacation from 04.05.2022 to 03.06.2022 for the National Company Law Appellate Tribunal, Chennai Bench, Chennai, the Registry shall function during this period.

The E-filing of cases shall be operational and urgent matters will be taken up for hearing as per the decision of the Competent Authority upon e-mail being sent to the Deputy Registrar, NCLAT, Chennai Bench, e-mail: dyregistrar-chennai@nclat.gov.in

During the period of vacation from **04.05.2022 to 03.06.2022**, the sitting of this Tribunal will be on every **Wednesday** i.e., **11.05.2022, 18.05.2022 and 25.05.2022** to take up only the urgent matters for which the Board will be notified.

By the order of the Hon'ble Member (J)
Chennai Bench

Consultant
Dy. Registrar
NCLAT Chennai Bench

Copy to:

1. Sr. PS to Hon'ble Chairperson, NCLAT, Principal Bench, New Delhi.
2. PS/PA to all Hon'ble Members of NCLAT.
3. PA to Registrar, NCLAT, Principal Bench, New Delhi.
4. Notice Board.
5. Website of NCLAT.